

LIBRARY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A.No. 487 of 20/6

In the Matter of :

An application u/s 19 of the

A.T. Act, 1985;

-And-

In the Matter of :

Badal Chandra Dey, son of

Late Srish Chandra Dey, aged about
56 yrs.

now working as Chief Accounts
Officer in the Office of the
Commissioner of Central Excise,
Kolkata-III Commissionerate,
Kolkata; residing at P.O. 100,
Dum Park, Dist. North 24-Parg.
Kolkata-700 055.

.. Applicant

-Versus-

1) Union of India represented
through the Secretary, Ministry
of Finance, Department of
Revenue, North Block, New
Delhi-110 001.

2) The Chairperson, Central
Board of Excise & Customs,
Ministry of Finance, Deptt. of
Revenue, North Block, New
Delhi-110 001.

W.L.

2.

3) The Under Secretary, Admin. Section, Central Board of Excise & Customs, 10th Block, New Delhi-110 001.

4) The Chief Commissioner of Central Excise & Service Tax, Kolkata Zone, Kendriya Utpad Shulk Bhavan, 180, Shantipally, Kolkata-700 107.

5) The Commissioner of Central Excise, Kolkata-III Commissionerate, Kendriya Utpad Shulk Bhavan, 180, Shantipally, Kolkata-700 107.

6) The Chief Commissioner of Central Excise, Customs & Service Tax, Shillong Zone, North Eastern Region, 3rd Floor, CRESCENS Building, M.G.Road, Shillong-793 001.

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No. O.A. 350/00487/2013

Date of order: 6.6.2017

Present : Hon'ble Mr. A.K. Patnaik, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

For the Applicant : Mr. K. Sarkar, Counsel

For the Respondents : Ms. P. Goswami, Counsel
Mr. M.K. Ghara, Counsel

O R D E R (Oral)

A.K. Patnaik, Judicial Member:

Heard Mr. K. Sarkar, Ld. Counsel for the applicant and Ms. P. Goswami along with Mr. M.K. Ghara, Ld. Counsel for the respondents.

2. During mention hour, Mr. K. Sarkar, Ld. Counsel for the applicant furnished a memo in which the applicant himself has signed and wanted to withdraw the instant O.A.

3. Accordingly, the O.A. is disposed of as withdrawn. The memo filed by the applicant through his Counsel, Mr. Sarkar, is kept on record.

(Jaya Das Gupta)
Administrative Member

(A.K. Patnaik)
Judicial Member

SP